

DIVISION BENCH  
COURT - I

**O-205**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/148(KB)2022  
IN  
C.A.(CAA)/63(KB)2022,  
IA(COMPANIES.ACT)/49(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> MAY 2024**

|                  |                                   |
|------------------|-----------------------------------|
| IN THE MATTER OF | BENGAL CREDIT CORPORATION PVT LTD |
| UNDER SECTION    | SEC. 230-232 - SECOND MOTION      |

**Appearances (via video conferencing/physically)**

Ms.Madhuri Pandey, PCS ] For the petitioner

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing .
2. Post the matter on **25/06/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**